

M.P. No. 836/95
Forwarded
Received on 18/12/95

C.P. No 162/95
Received & order
on 18/12/95

2
25/12/95

Dated: 18.12.95 (31)

Heard Applicant in person and
Shri S.C.Dhawan, counsel for the
respondents.

Applicant has filed C.P. 162/95
against the dismissal of C.P. 6/95.
The applicant was not able to explain
under what provision he has filed the
2nd C.P. In our view the 2nd C.P. is
not maintainable and the same is hereby
dismissed.

The applicant has also filed an
M.P. 836/95 praying that C.P. 6/95 be
revived and O.A. 730/94 and O.A. 778/93
be heard together. O.A. 730/94 has
already been placed in Sine-die list
and O.A. 778/93 has already been disposed
of as back as 3.2.94 and therefore the
M.P. 836/95 does not survive.

18/12/95
order/J
to AP
on 12/12/95
despatched
to defendant(s)
on 12/12/95

✓
12/12/95
V.W.O.

Copy of the order be given to the
parties.

M.R. Kolhatkar

(M.R. Kolhatkar)
Member (A)

B.S. Hegde

(B.S. Hegde)
Member (J)

NS

Appeal against C.P.
If the C.P. No
merit, It is dismissed
by the S.C. on 25/12/95.
(Shrma 9078/94)

13/12/95